

GOVERNMENT OF INDIA
MINISTRY OF RURAL DEVELOPMENT
DEPARTMENT OF RURAL DEVELOPMENT

LOK SABHA
UNSTARRED QUESTION NO. 604
TO BE ANSWERED ON 25.06.2019

MGNREGS FUND

604. DR. MANOJ RAJORIA:

Will the Minister of RURAL DEVELOPMENT be pleased to state:

- (a) whether the Government has taken proactive steps for bringing in more transparency in the remittances of Mahatma Gandhi National Rural Employment Guarantee Scheme (MGNREGS) Fund and for plugging the leakages of the Fund;
- (b) if so, the details thereof; and
- (c) the steps taken by the Government for linking the job cards with the Aadhaar numbers of the beneficiaries?

ANSWER
MINISTER OF RURAL DEVELOPMENT
(SHRI NARENDRA SINGH TOMAR)

(a) & (b): Direct Benefit Transfer (DBT) system in wage payment has been adopted under Mahatma Gandhi National Rural Employment Scheme (MGNREGS) with a view to bring transparency and to minimize leakages in the system. The Government has started National Electronic Fund Management System (NeFMS) in 24 States and 1 UT for direct payment of wages into the account of MGNREGA workers. All payments under MGNREGA are routed through Public Financial Management System (PFMS) except for accounts in the Postal Department. The State Governments/UTs have been advised to get the registered households verified through Panchayat functionaries to ensure correctness in the database of the programme.

(c): The use of Aadhaar for enrolment in MGNREGS has been made mandatory to bring in more transparency in the scheme. States/ UTs have been advised to take the following steps:

- (i) Complete the Aadhaar based authentication of the beneficiaries covered under MGNREGA.
- (ii) The beneficiaries who have provided the Aadhaar number but the same has not been validated, such cases may be expeditiously checked and got verified; and
- (iii) To address the failures of Aadhaar based authentication, alternative methods for identifying such persons shall be adopted after finding the causes of failure in such cases.